

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH- COURT NO.1

Excise Appeal No. 51926 of 2018-DB

(Arising out of Order-in-Appeal No. 13/COMMR/Dehradun/2018 dated 28.03.2018 passed by the Commissioner, Central GST; E-Block, Nehru Colony, GST Commissionerate-Dehradun)

M R Tubes Pvt. Ltd.

Plot No. 3, Sector-IIDC, IIE,
Pantnagar, Udham Singh Nagar,
Uttarakhand

.....Appellant

Versus

The Commissioner (CGST)

Dehradun, Uttarakhand

.....Respondent

APPEARANCE:

Shri Puneet Agarwal, Ms. Purvi Sinha, Shri Ketan Jain and Shri Chetan Kumar Shukla,
Advocates for the Appellant
Shri Sanjay Kumar Singh, Authorized Representative of the Department

CORAM : HON'BLE MR.JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing: 27.07 2022
Date of Decision: 23.09.2022

ORDER SHEET

The Appeal is allowed. For order, see order of date in Excise
Appeal No. 50541 of 2022.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.V.SUBBA RAO)
MEMBER (TECHNICAL)

Rekha